

NOTE

As Central Plan investment is not planned or accounted State-wise, some assumptions have been made in attempting such a break-up. While they seem to be the best possible assumptions to base such an exercise as this, their validity is limited. Some examples are given below:

- (i) In the case of Railways where the rolling stock is the significant portion of any year's outlay, the distribution is estimated on the basis of route/K.M. of the track passing through a particular State.
- (ii) In the case of Aviation, likewise, where the aircrafts account for the bulk of outlays, the distribution is made on the estimation of number of landings in the territory of the particular State.
- (iii) Break-up of expenditure in Postal Services is estimated Circle wise.

Pay Scales of Employees of Botanical Survey of India

6826. SHRI YASHWANTRAO PATIL: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any dispute over the payment of selection pay scales to the employees of the Botanical Survey of India; and
- (b) if so, the details thereof and action taken to resolve the same?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). There was a dispute on the scale of

pay of Scientific Assistants which was finally decided upon by the Supreme Court. The decision of the Supreme Court has been implemented by the Government.

Pending CBI Cases from Pondicherry

6828. SHRI P. SHANMUGAM: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases pending with CBI from the Union Territory of Pondicherry for the last 5 years; and
- (b) in how many cases investigations are going on and in how many cases charge-sheets have been filed?

THE PRIME MINISTER (SHRI V.P. SINGH): (a) 14 cases are pending from 1985 to March, 1990.

- (b) In 2 cases investigation is going on. In 5 cases chargesheets have been filed.

Research Activities ISRO, Thumba

6829. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

- (a) whether research activities in ISRO at Thumba in Kerala are being decelerated;
- (b) whether there is any proposal for launching Rockets from any of the Space centres;
- (c) if so, the details thereof;
- (d) whether Rocket launching will be continued from Thumba ISRO in Kerala; and

(e) the amount spent yearly during the past three years for space research and connected activities in each centre?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) No, Sir.

(b) and (c). Sounding rockets with meteorological/chaff payloads are routinely launched from the three rocket launching ranges at Thumba, Sriharikota and Balasore. In addition, from the national rocket launching range at Sriharikota, there are proposals

to launch range at Sriharikota, there are proposals to launch the Augmented Satellite Launch Vehicle (ASLV) and Polar Satellite Launch Vehicle (PSLV).

(d) Yes, Sir.

(e) Details of the amount spent on Space Research and connected activities in each Centre of Department of Space during the the last three years are given below:

(Rs. in Crores)

	87-88	88-89	89-90
1. Vikram Sarabhai Space Centre(VSSC)	46.34	50.08	46.53
2. SHAR Centre (SHAR)	19.10	23.01	21.77
3. Space Applications Centre(SAC)	12.11	16.26	20.19
4. ISRO Satellite Centre (ISAC)	10.48	13.00	14.89
5. Liquid Propulsion Systems Centre(LPSC)	6.97	8.46	16.95

The above figures are exclusive of the expenditure on projects like Augmented Satellite Launch Vehicle (ASLV), Polar Satellite Launch Vehicle (PSLV), Indian Remote Sensing Satellite (IRS), Indian national Satellite-II Tests Spacecraft (ISAT-II TS) etc. The details of expenditure on these projects which is spread over all the centres of the Department of Space for the three years are as follows:

1987-88	—	Rs.148.92 crores
1988-89	—	Rs.202.50 crores
1989-90	—	Rs.168.39 crores

Rehabilitation of Disabled Personnel of IPKF

6830. SHRI GOPI NATH GAJAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to introduce any scheme for the rehabilitation of disabled army men of Indian Peace Keeping Force;

(b) if so, the details thereof;

(c) the time by which the scheme is proposed to be introduced; and

(d) the specific steps taken for their rehabilitation?